

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:117

ANSWERED ON:21.07.2003

FLEET EXPANSION BY IA

CHANDRA NATH SINGH;GADDE RAMAMOCHAN;M.V.V.S MURTHI;NIVEDITA MANE

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of progress made in fleet acquisition for Indian Airlines(IA);
- (b) whether IA fleet acquisition plan has been delayed by at least a year;
- (c) if so, the reasons for the delay; and
- (d) the steps taken by the Government for the early completion of fleet acquisition plan?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY)

(a),(b),(c)and (d): Pre-Public Investment Board meetings in respect of the fleet acquisition proposal for Indian Airlines were held on 25.4.2003 and 12.6.2003. The proposal received from Indian Airlines could be considered only after the decision to remove Indian Airlines from the disinvestment roster was taken by Government in April,2003. The proposal will be considered in accordance with the procedure laid down for investment decisions in Government.